

DIVISION BENCH

ITEM NO. 129

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

APPEAL No. 20/ALD/2022

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 24th May, 2023

Attendance-Cum-Order Sheet of the Hearing

NAME OF THE COMPANY	KRISHNA GOPAL MAHESHWARI & ORS. V/S RAGHUNATH LAXMI NARAYAN SPICES PVT. LTD. & ORS.
UNDER SECTION	SEC 58 OF COMPANIES ACT 2013 R/W RULES 11 AND 70 OF NCLT RULES, 2016

THROUGH PHYSICAL HEARING:

ORDER

Due to paucity of time, the matter could not be taken up, hence adjourned to 26th
July, 2023.

**-Sd-
(Deputy Registrar)**

24th May, 2023

*Priya Agarwal
(Stenographer)*